CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagár, Bangalore-560038.

Dated: 180CT 1993

APPLICATION NO(S)

527 of 1993.

APPLICANTS: A.Chandraiah

RESPONDENTS: Director of Postal Services
Bangalore Region,
and Others.

TO.

1. Sri.A.R.Holla,
Advocate, No.3,
Second Floor,
First Cross,
Sujatha Complex,
Gandhinagar,
Bangalore-9.

Sri.G.Shanthappa,
 Central Govt.Stng.Counsel,
 High Court Building,
 Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 07-10-1993.

DEPUTY REGISTRAR

Issued

Of

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THE SEVENIH DAY OF OCTOBER 1993

Present:

Hon'ble Mr. Justice P.K. Shyamsundar ... Vice-Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO.527/93

A. Chandraiah, Balasundaram Acharlu, Aged 53 years, Working as Asst Post Master, HAL II Stage H.O., Bangalore-560 008.

Applicant

[Shri A.R. Holla ... Advocate]

v.

- 1. Director of Postal Services, Bangalore Region, O/o the Chief Post Master General, Karnataka Circle, Bangalore-560 001.
- 2. Senior Supdt. of Post Offices, Bangalore East Division, Bangalore - 560 001.

.. Respondents

[Shri G. Shanthappa ... Advocate]

This application having come up for admission before this Tribunal today, Hon'ble Vice-Chairman, made the following:

ORDER

After the matter was heard for sometime Shri A.R. Holla, learned counsel for the applicant, states that he does not press this application. The statement of Shri Holla is recorded and this application is dismissed as not pressed.

MEMBER [A]

VICE-CHAIRMAN

SECTION OFFICER CERTIFIAL ADMINISTRATIVE TRULES

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ADDITIONAL TERROR PANEL SECTION